श्री मधु लिमये : अध्यक्ष महोदय, जहां तक छोटे उद्योगों का सवाल है उनको प्रोत्साहन देने की मंत्रालय की नीति है लेकिन कई दफा उत्पादन करने के बजाये बाजार में, चूंकि दाम बहुत ज्यादा होता है उसका फायदा उठाकर यह परमिट्स और कोटा ब्लैक में बेचे जाते हैं। प्रधान मंत्री जी को भी जानकारी दी गई थी कि महाराष्ट्र के मंत्री श्री अंतुले की पत्नी के नाम से एक फैक्टरी है जिसने तीन सौ टन का स्टील का कोटा, 16 टन का स्टेनलैस स्टील का कोटा और तीन सौ टन का कारूगेटेड आयरन का कोटा बाजार मे बेचा। इसी तरह से पैरामाउन्ट इन्जीनियरिंग का भी सवाल है। तो मैं जानना चाहता हू कि इन परमिट्स और कोटा का ठीक ढग से उत्पादन के लिए इस्तेमाल हो रहा है या नही, इसके ऊपर कोई निगरानी वे रखेंगे ?

SHRI T. A. PAI: Unfortunately under Indian conditions, there have been instances when scarce raw materials were disposed of rather than converted into products. While we should like to have control over that, we are having four lakhs of units in the small scale sector. Though some of them may be bogus, they have on the whole provided very considerable employment opportunities and have also provided for diversification of industries and have perhaps been responsible for better dispersal of industries than the larger industries. We can only see that the possibilities of such things are reduced by making adequate raw material available to all genuine companies.

श्री मधु लिमये : प्रडक्शन के ऊपर कोई नियन्त्रण है या नही ? मैंने पैरामाउन्ट इंजीनियरिंग और अन्तुले का सवाल उठाया है।

SHRI T. A. PAI: So far as small scale industries are concerned, we have never had information system.

SHRI MADHU LIMAYE: The Prime Minister has received a memorandum on this.

SHRI T. A. PAI: I said, so far we did not have an information system to find out what exactly was the utilisation of the capacity and what was the unutilised capacity.

श्री मधु लिमये : प्रधान मंत्री के सचिवालय से आपको जानकारी नहीं मिलती है ?

SHRI T. A. PAI: From the 1st of May, we have introduced a system calling for that information so that we have a better check on the utilisation of the raw material. Regarding the particular instance that the hon. Member has mentioned, I do not have any information.

इन्स्ट्रूमेंटेशन लिमिटेड, कोटा का विस्तार

*925. श्री मूलचन्द डागा : क्या उद्योग और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) इन्स्ट्रूमेंटेशन लिमिटेड, कोटा राजस्थान की स्थापना कब हुई थी और सरकार ने इस मे कुल कितनी पूंजी लगाई तथा गत तीन वर्षों में, वर्षवार सरकार को इससे कितना लाभ हुआ ,

(ख) क्या सरकार इसका और आगे विस्तार करने का विचार कर रही है ; और

(ग) यदि हां, तो तत्सम्बन्धी रूपरेखा क्या है और उक्त विस्तार कब तक कर लिया जाएगा।

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Instrumentation Limited Kota was set up in March, 1964. The capital invested by the Government as on date amounts to Rs. 532.53 lakhs. The profits (before tax but after providing depreciation) earned by the Company

during the last three years are as follows:—

	Rs. in lakhs
1971-72	195·00
1972-73	145·00
1973-74	13·90

After providing for Taxation, Capital/General and Development Rebate Reserves etc., the Company has paid the following amounts as dividends to the Government during the last three years:—

1971-72	Rs. 27.27 lakhs
1972-73	Rs. 31.25 lakhs
1973-74	NIL

(b) Yes, Sir.

(c) A statement indicating the outlines of the proposed expansion and the time by which it will be implemented is laid on the Table of the House.

Statement

The details of the expansion schemes and the time by which it will be implemented are as follows:

(i) The Second Unit of the Instrumentation Limited is being set up at Palghat (Kerala), in technical collaboration with M/s. Yamatake Honeywell, Japan for the manufacture of control valves, safety relief valves and allied items; with an estimated capital cost of Rs. 300 lakhs (including township) proposed to be revised to about Rs. 400 lakhs (including township) due to all round rise in costs. As per present indications, the unit is expected to commence production by the end of 1975.

(ii) During the Fifth Five Year Plan period, the Company proposes to manufacture Gas Analysers as a part of the Pollution Control Instruments with foreign technical collaboration at an estimated cost of Rs. 140 lakhs. This scheme shall be based at Kota and the production is expected to commence in 1976-77.

(iii) The Company also plans to introduce instruments of unified current based system to effectively meet the customers' requirements with foreign technical collaboration during the Fifth Plan period. The estimated cost of the scheme is Rs. 250 lakhs. This scheme will be based at Kota and the new range of products is planned to be introduced in phases commencing from 1976-77.

श्री मूल चन्द डागा : मंत्री महोदय का जवाब बहुत लम्बा चौड़ा है । फिफ्थ प्लान में ८ह गैस एनालाइजर आप लगा रहे हैं । मैं मिनिस्टर साहब से जानना चाहता हुं इसपर कितनी धनराशि लगाई जायेगी ? आपने इस जवाब में कहा है :

During the Fifth Five Year Plan period, the Company proposes to manufacture Gas Analysers as a part of the Pollution Control Instruments with foreign technical collaboration..

मैं जानना चाहता हूं यह किसी के कोलेबोरेशन में लगायेंगे या इन्डेपेन्डेटली लगायेंगे और इस पर कितनी धन राशि लगायेंगे ?

श्री बी० पी० मौर्य : जहां तक धनराशि का प्रश्न है, वह 140 लाख के करीब जाकर पड़ेगी ।

जहां तक कोलेबोरेशन का प्रश्न है, उसके लिए नोटिस की आवश्यकता होगी ।

श्री मूलचन्द डागा : आप पालघाट में सेप्रेट यूनिट लगाने जा रहे हैं जबकि कोटा में पहले से वह लगी हुई है । मेरे खयाल से देश में राजस्थान ही एक ऐसा राज्य है जहां सरकार के बहुत कम उपक्रम लगे हुए हैं तो फिर कोटा में न लगा कर इसको केरल में आप क्यों लगा रहे हैं जब कोटा में एक है तो उसी के साथ इसको लगाना चाहिए था ।

श्री बी० पी० मौर्य : यह एक्सपैंशन का कार्य नहीं है। एक तरह से जब इसका रेव्यू किया गया तो पालघाट (केरल) इसके लिए ज्यादा माफिक पाया गया। जहां तक कोटा का प्रश्न है, वहां पर हमारी यूनिट के एक्सपैंशन का सम्बन्ध है वह वहीं पर चलाया जा रहा है। ऐसी बात नहीं है कि इन्डस्ट्री को कोटा से हटाकर पालघाट ले जाया जा रहा है।

DR H P SHARMA Sir, if the expansion programme had been carried out at Kota, the cost of production would have substantially gone down If a decision is taken to move it out at a distance of two thousand miles, are there any guidelines which govern such a shifting of expansion programmes? Or is it due to pressure lobbies or some other pressures?

SHRI B P MAURYA No Sir I have just now submitted that there is no question of any pressure lobby and there is no question of shifting any unit from Kota to Palghat The fact is that one Committee was nominated and Palghat in Kerala was found more suitable for the unit which we are going to open there So far as Kota is concerned, we have got already the expansion work in Kota and we are doing it

SHRI VAYALAR RAVI I would like to know from the hon Minister whether it is a fact that the delay in the construction of factory at Palghat is due to any pressure from any groups?

SHRI B P MAURYA It is not true

Raid on residences of Late Shri L N. Mishra

*926. SHRI SHARAD YADAV Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the residences of late Shri L N. Mishra in Delhi and Bihar or the residences of his friend were raided or burgled and papers and documents were seized or stolen during the period of one month prior to his death as a result of these raids or burglary, respectively; and

(b) if so, the details of the documents seized or stolen?

THE MINISTER OF HOME AFFAIRS (SHRI K BRAHMANANDA REDDY) (a) and (b) There was no raid at the residence of late Shri L N. Mishra either in Delhi or Bihar Government have also no information regarding any theft of documents from his residence, as alleged In the absence of specific details of the "friend" referred to in the question Government have no further information to furnish

श्री श० द० यादव : अध्यक्ष महोदय, क्या यह बात सही है कि श्री ललित नारायण मिश्र के पास उनकी पार्टी के प्रभावशाली लोगों और मंत्रियों के पत्र थे ? इस बात के पत्र कि हमको चुनाव फंड में इतना इतना पैसा चाहिए। इस तरह के महत्वपूर्ण पत्र को चोरी या छापा डलवाकर के प्राप्त करने का प्रयत्न किया गया। (व्यवधान) प्रधान मंत्री के अन्तर्गत जो मंत्रालय में (व्यवधान) वह चोरी जो थी वह छापा था (व्यवधान) यह जवाब जो है वह शायद गृह मंत्री का नहीं है, वह उनकी कैपसिटी में नहीं है, मैं चाहता हूं कि प्रधान मंत्री महोदया इसके बारे में बतायें (व्यवधान)

MR SPEAKER This is not a matter for a speech

SHRI K BRAHAMANANDA REDDY No raid was conducted No burglary took place and no documents were stolen It is very false to say that.

श्री जनेश्वर मिश्र : चोरी के बारे में मंत्री महोदय ने जवाब नहीं दिया, केवल छापे के बारे में दिया।

श्री मधु लिमये : मंत्री जी ने सवाल का स्पष्ट उत्तर नहीं दिया।